

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 278/93

10

New Delhi this the 2nd day of April, 1997

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Shri Abhay Kumar Mishra
s/o late Sh. M.K. Misra
B-326, Sector 26, NOIDA UP
2. Anita Saxena
D/o P.B. Saxena
OP-36, Maurya Enclave, Pitam Pura,
Delhi.
3. Km. Kanchan,
d/o B.L. Katyal
29/6, Pant Nagar,
New Delhi.
4. Satinder Kaur
d/o Harchan Singh
9- Shiv Puri Extension, Patpar Ganj Road,
Delhi-51.
5. Seema Thakural,
s/o O.L. Thakural
140, Arjun Nagar,
New Delhi.
6. Nirmal Jeet Kaur
W/o Gurbax Singh Bhandari,
J-91, Kirti Nagar, New Delhi.
7. Kulvinder Kaur
w/o Kuldeep Singh
1344/13, Gobind Puri,
Kalkaji, New Delhi.
8. Hari Singh
s/o Sh. Madho Singh
Khichripur Colony, Block No. 4,
H.No. 37, Delhi. 91
9. Vijay Kumar
s/o Sh. Asa Ram
H.No. 330, Gali No. 5,
Shankar Marg, Mandawali Fazalpur,
Delhi. 92
10. Mrs. A.P. Mariamma
W/o Sh. Purusham
H.No. RG/B-461, DDA Flats,
Raghubir Nagar, New Delhi. 27

(None for the applicants)

... Applicants

Vs.

1. Union of India
through its Secretary
Ministry of Information & Broadcasting
Shastri Bhavan, New Delhi.

js

(11)

2. The Director General
Doordarshan, Mandi House,
New Delhi-1
3. The Director,
Doordarshan Kendra,
Doordarshan Sansad Marg,
New Delhi-1

.... Respondents.

(None for the respondents)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicants, even on the second call.

None had appeared when the case was listed on 1.4.97.

In the above circumstances, this OA is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

sk